THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) to (c) Possession of the State Government land measuring 133 Bighas 12 Biswas (29 acres) in Village Kumsu of Simla Distt. has been taken over by Ministry of Defence on 09.09.94. In respect of private land measuring 1259 Bighas 16 Biswas in Village Averi Tehsil, an award of Rs. 10,18,99,548 has been paid by Ministry of Defence to the Land Acquisition Collector, Anni for disbursement to the ex-land owners. There is no proposal for acquisition of any land at Una or Hamirpur district in Himachal Pradesh at present.

(d) The present policy of the Government is to set up Military station and not Cantonment.

[English]

### Terrorist outfits in N.E. Regions

735. SHRI P. SANKARAN: Will the Minister of DEFENCE be pleased to state:

- (a) whether the Army authorities have stated that the North-East is the biggest trouble-spot of the country;
- (b) whether the Government are aware that the ISI activities have also increased in these States; and
- (c) if so, the remedial action proposed to be taken by the Government in this regard?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) Keeping in view its strategic location as also the fact that a number of States in the region are affected by insurgency, the region is sensitive.

(b) and (c) The Government is aware of the ISI's activities in the region. All necessary measures are being taken.

## Investigation against Top Defence Personnel

736. SHRI NARESH PUGLIA:
DR. T. SUBBARAMI REDDY:
DR. RAVI MALLU:
SHRI TARIQ ANWAR:
SHRI RAMKRISHNA BABA PATIL:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have ordered an investigation against top defence services personnel in Army, Air Force and Navy as reported in *The Hindustan Times* dated October 2, 1998;

- (b) if so, the reasons therefor;
- (c) whether the senior defence services personnel have protested against such move; and
  - (d) if so, the reaction of the Government thereto?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) to (d) There was some resentment over a perceived slight due to a routine security check carried out by the appropriate agencies in response to a letter which emanated from the Armed Forces calling for verification of names of persons scheduled to attend the Combined Commanders Conference which was addressed, among others, by Prime Minister and Raksha Mantri. This incident in no way affected the high esteem and regard with which the Chiefs of the Armed Forces and other Service personnel are held in the country.

### Non-Implementation of Rural Programmes

737. DR. ASIM BALA: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) whether non-implementation of several Government sponsored rural programmes are taking place in different States;
  - (b) if so, the details thereof; and
- (c) the details of hurdles to implement the scheme like Development of Women and Children in Rural Areas (DWCRA)?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) No, Sir.

- (b) Question does not arise.
- (c) Marketing of products produced by DWCRA groups has been identified as one of the problems faced in the implementation of DWCRA programme. Forward and backward linkages are not adequate to implement the programme.

### Inclusion of Railway Division in East Coast Railway

- $_{\sim}$  738. SHRI KHARABELA SWAIN : Will the Minister of RAILWAYS be pleased to state:
- (a) the railway divisions originally proposed to be included in the newly formed East Coast Railway;
- (b) the reasons for non-inclusion of those in the East Coast Railway;

to Questions

The information is being collected and will be laid on the Table of the Lok Sabha.

[Translation]

# (c) whether the Government have any plan to include the Waltair and Sambalpur in the East Coast Railway in future; and

#### (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK):

(a) It was originally proposed to include Khurda Road, Waltair and Sambalpur Divisions in the newly formed East Coast Railway.

- (b) and (c) The detailed territorial Jurisdiction of East Coast Railway has not yet been finalised.
  - (d) Does not arise.

#### Additional Funds to Steel Companies

739. SHRI D.S. AHIRE: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether financial institutions have decided to provide an additional funds to certain Steel Companies;
  - (b) if so, the details thereof;
- (c) whether any terms and conditions have been imposed by the financial institutions in this regard;
  - (d) if so, the details thereof; and
  - (e) the response of the Steel Companies thereto?

# Backlog of Reserved Posts

740. SHRI ANUPLAL YADAV : SHRI K.D. SULTANPURI : SHRI CHETAN CHAUHAN :

Will the Minister of RAILWAYS be pleased to refer to the reply given to USQ 341 dated May 28, 1998 and state:

- (a) whether the information regarding backlog of SCs/STs and OBCs posts has since been collected;
  - (b) if so, the details thereof;
  - (c) if not, the reasons therefor: and
- (d) the details of the vacancies reserved for SC/ST and OBC have been filled up during the last six months, zone-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK):

(a) to (c) Information regarding backlog of 'Scheduled Castes/Scheduled Tribes' and 'Other Backward Classes' posts in different categories which had been forwarded to the Ministry of Parliamentary Affairs for the consideration of the Committee on Government Assurances (Lok Sabha) on 16.9.1998 are as under:—

Details of backlog vacancies of SC/ST/OBC in different categories Recruitment

Year	Group 'C'			Group 'D'		
	sc ·	ST	ОВС	sc	ST	ОВС
1995-96	951	1010	926	1460	1886	1072
1996-97	788	878	711	1157	1779	705
1997-98	1014	1112	1418	739	1236	2692